

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. 360 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s. MMR Construction Company Pvt. Ltd. & Ors. Vs. M/s. Maple Realcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None.

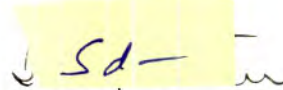
For the Respondent (s) : Mr. H.L. Tikku, Sr. Advocate
with Mr. Pawan Kumar Pawan, Advocate
for Respondents 1 to 5, 11 & 14

ORDER

None for the Petitioner. Mr. H.L. Tikku, Ld. Sr. Counsel for Respondents No. 1,2,3,4,5,11 and 14 submits that an application under Section 8 of the Arbitration and Conciliation Act has been filed by the Respondent.

Notice of the same be effected on the Petitioner through counsel returnable on 28th November, 2017.to the Petitioner. Dasti as well.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)